

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1382/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: DBM Geotechnics & Constructions Ltd.
V/s
Dighi Port Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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2 Rajhavan
Sawathy

For
Corporate
Debtor

[Signature]

Sr. Counsel
Dingar Madan
a/w
Zaremas
Joseph

for
creditor.
i/b Khairam
& co

[Signature]

ORDER

CP No.1382/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 4.10.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)